

**GOVERNMENT OF INDIA  
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS  
LOK SABHA**

UNSTARRED QUESTION NO:4790  
ANSWERED ON:27.04.2005  
RESERVATION OF SCs/STs IN PUBLIC SECTORS/PRIVATE CO.  
Athawale Shri Ramdas

**Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:**

- (a) whether the Government proposes to provide reservation for scheduled castes and scheduled tribes in those public sector companies and private companies where the Government hold is for namesake, only;
- (b) if so, the details thereof;
- (c) if not, the reasons therefor;
- (d) the requests received by the Government from the hon. Members of Parliament in this regard during the last three years, till date; and
- (e) the action taken or proposed to be taken by the Government in this regard?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS.(SHRI SURESH PACHOURI)

(a), (b) & (c): While disinvesting the public sector undertakings, the Government enters into transaction agreements, viz. share holder agreement/share purchase agreement with the prospective strategic partner. Protection of the interests of the employees is an integral part of these agreements and appropriate provisions are made in these agreements. The strategic partner, through recitals in these agreements, recognizes that the Government in relation to its employment policies follows certain principles for the benefit of the members of the scheduled castes/scheduled tribes, physically handicapped persons and other socially disadvantaged categories of the society. The strategic partner also undertakes that it shall use its best efforts to cause the company to provide adequate job opportunities for such persons. Further, in the event of any reduction in the strength of the employees of the company, the strategic partner is expected to make efforts to ensure that the physically handicapped persons, scheduled castes/scheduled tribes are retrenched at the end.

(d): Representations have been received from some Members of Parliament requesting introduction of reservation in private sector and disinvested public sector undertakings.

(e): As given in reply to parts (a), (b) and (c).